

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED 21.07.2022 (THURSDAY)

CHENNAI BENCH (VIRTUAL MODE)

2:00 PM

In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial), and Hon'ble Mr Naresh Salecha, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT)(CH)(Ins) No. 242/2022 & IA No. 524,515,516/2022	Ideal Surgicals V Bijoy Prabhakaran Pulipra & Anr	Harikumar G Nair	
2.	Company Appeal (AT)(Ins)/243/2022	Kotak Mahindra Bank Limited V T.V. Balasubramaniam	H.Karthik Seshadri	
3.	Comp App (AT)(CH)(Ins) No. 247/2022 & IA No. 523,524/2022	Global Energy Markets India Ltd V Indu Projects Ltd & Ors WITH	Rohan Kothari	
4.	Company Appeal (AT)(Ins)/248/2022 & IA No.525/2022	M/s Global Emerging Markets India Ltd. V Indu Projects Limited	Rohan Kothari	
5.	Comp App (AT) 42/2022 (IA No. 531/2022)	The Assistant Commissioner of GST V Ramakrishnan Sadasivan	Raj kumar Jhabakh	B.Dhanaraj for Caveator

For Admission (After notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
6.	Comp App (AT) (INS) No. 35/2022 (IA No. 68/2022)	Omkara Assets Reconstruction Pvt Ltd V ECI Infra Towers Company P Ltd & Anr	S. Rama Narayanan	S. Chidambaram for R1
7.	Comp App (AT)(CH)(Ins) No. 142/2022 & IA No. 328 & 329/2022	Nirej Vadakkedathu Paul & 8 Ors V Sunstar Hotels and Estates Pvt Ltd & anr WITH	Arun C Mohan	Parthasarthy R1 Anant Merathia R2
8.	Comp App (AT)(CH)(Ins) No. 174/2022 & IA No. 399/2022	Padrone Marking Pvt Ltd V Sunstar Hotel and Estates Pvt Ltd & anr	Deepika Murali	Parthasarthy R1 Anant Merathia R2
9.	Comp App (AT)(CH)(INS) No.196/2022 (IA No. 445 & 446/2022)	Rajendra Prasad Tak V S H Girdhari Lal Sharma and 2ors WITH	Amicus	Notice served on R3-07/07/2022

10.	Comp App (AT)(INS) No.222/2022	Rajendra Prasad Tak V S H Girdhari Lal Sharma and 2ors	Amicus	Notice served on R3-07/07/2022
11.	Comp App (AT)(CH)(Ins) No. 347/2021 IA No. 719,720,721 & 722/2021	Central Board of Trustees V Rajendran PR, RP	K. Ramu R. Vishnu	Vipin Warriar
12.	Comp App (AT)(CH)(Ins) No. 5/2022 & IA No. 12,13,14 & 15/2022	The Regional Provident Fund Commissioner – II & Anr V Merchem Ltd	K. Ramu R. vishnu	Ravi Rajagopalan
13.	Comp App (AT)(CH)(Ins) No. 136/2022 & IA No.323/2022	International Asset Reconstruction Co.Pvt Ltd V ErstWhile Committee of Creditors & Anr	TK Bhaskar	Ravicharan R2
14.	Comp App (AT) 47/2022 (IA No. 559/2022)	AAPICO Hitech Public Company Ltd. V Sakthi Sugars Limited & Ors.	Roshan Balasubramanian, A.S. Bhargav Nath and C. Khathiravan	Notice served on R1&R2-13/07/2022 R3-16/07/2022 R4&R7-Not yet delivered

For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
15.	Comp. App (AT)(CH)(Ins) No.40/2021 & IA.No.91,92/2021	Mathew CK & 27 Ors Vs Shri Kumar Rajan & 2 Ors	Pranava Charan MG Sunil N	P. V Dinesh Vidyalakshmi Vipin R1- R3
16.	Comp App (AT)(CH)(Ins) No. 301/2021 & IA No. 638/2021	Ashique Ponnamparambath & Anr V BMW India Financial Services P Ltd	Ramya Subramaniam	Diwakar Maheswari Sankar Panicker for IRP
17.	TA No. 194/2021 in Comp App (AT) (Ins) No. 469/2021 (IA No. 1205,1206 & 1207/2021)	Income Tax Department Through Deputy Commissioner of Income Tax V ILC Industries Ltd & 2Ors	Zoheb Hossain	Ankur S. Kulkarni R1 Notice served on R2- 8/02/2022 R3-15/01/2022

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1. Notice Board
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By the order of Hon'ble Member (J)

(Chennai Bench)

For Assistance,

- 1.Dy.Registrar - **PH No. : 044-2888 0500**
- 2.Court Officer - **PH No. : 044-2888 0450**
- 3.For VC Link - nclatchennai@gmail.com